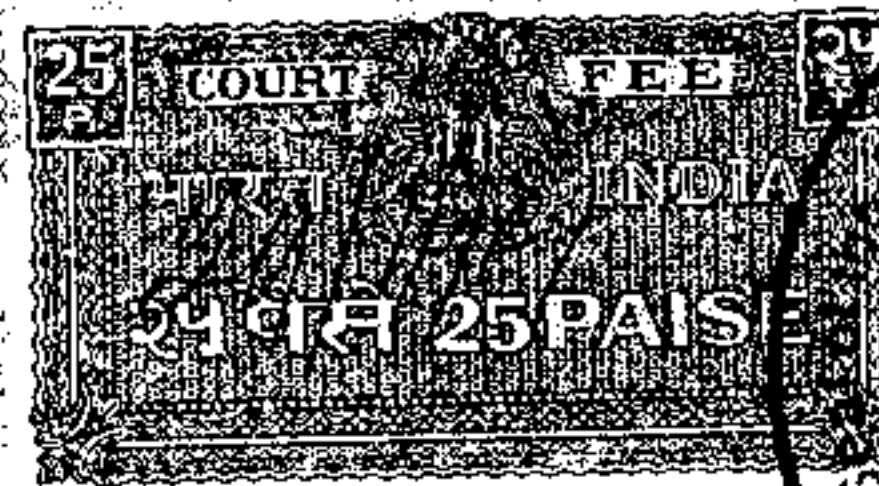
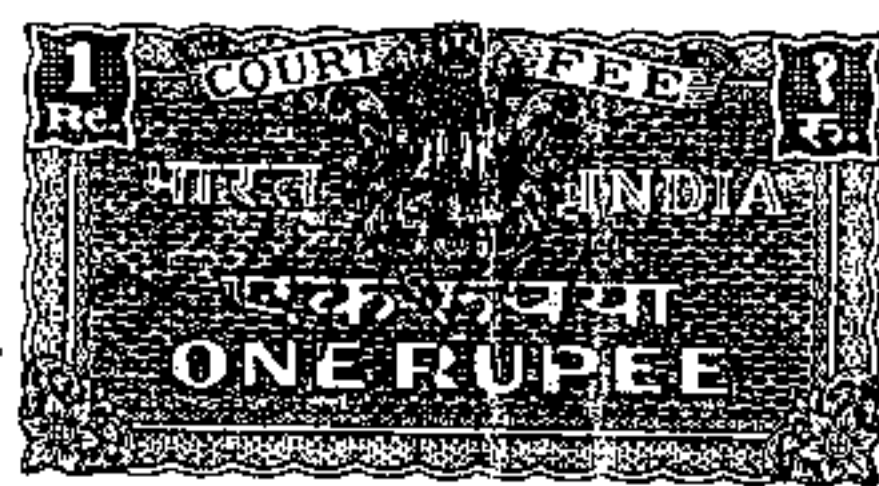


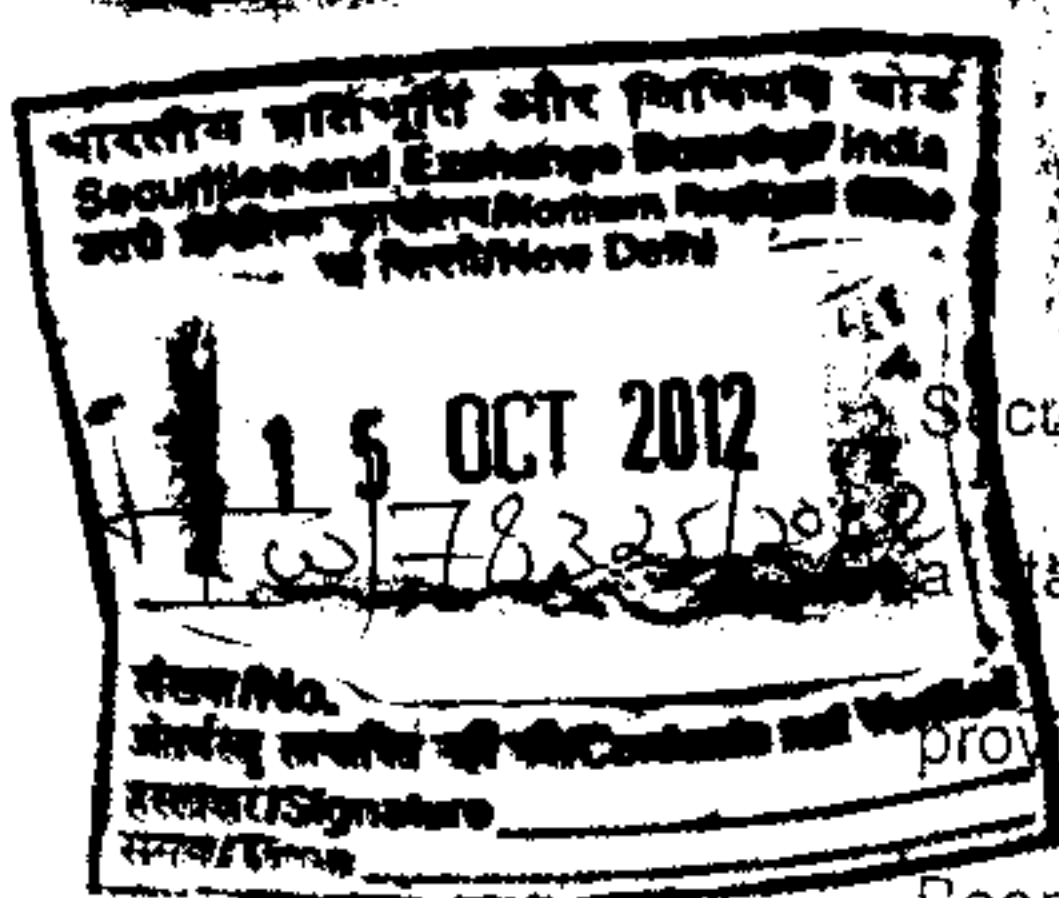
On The Court of Sh. G. N. Sawhey A-1111



IN THE COURT OF THE CHIEF METROPOLITAN

MAGISTRATE,  
TEES HAZARI, DELHI

CC NO:



706/2001  
11/12/2001  
C-3

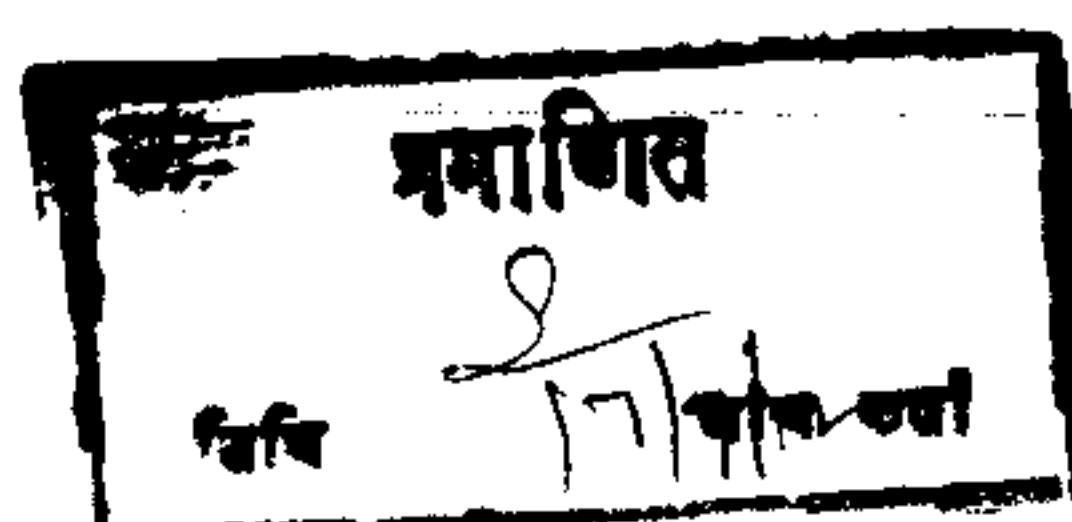
Securities and Exchange Board of India, a statutory body established under the provisions of Securities and Exchange Board of India Act, 1992, having its regional office at Block No.1, Rajendra Bhawan, Rajendra Place District Centre, New Delhi 110 008 and represented by its Asst. General Manager Ms. Jyoti Jindgar.

6-8  
11/12/01  
Ms Jyoti Jindgar  
today  
A.C.M.M. DELHI  
11/12/01

...Complainant

Vs.

- JUX(Pt)  
15/11/01
1. Sunbeam Forest India Ltd., a company incorporated under the provisions of Companies Act, 1956 and having its registered office at Sunbeam House, Karnal Road, Kaithal - 136 027.
  2. Shri Rakesh Kumar Sharma s/o not known to the complainant;



27  
A.H. (R.S.)



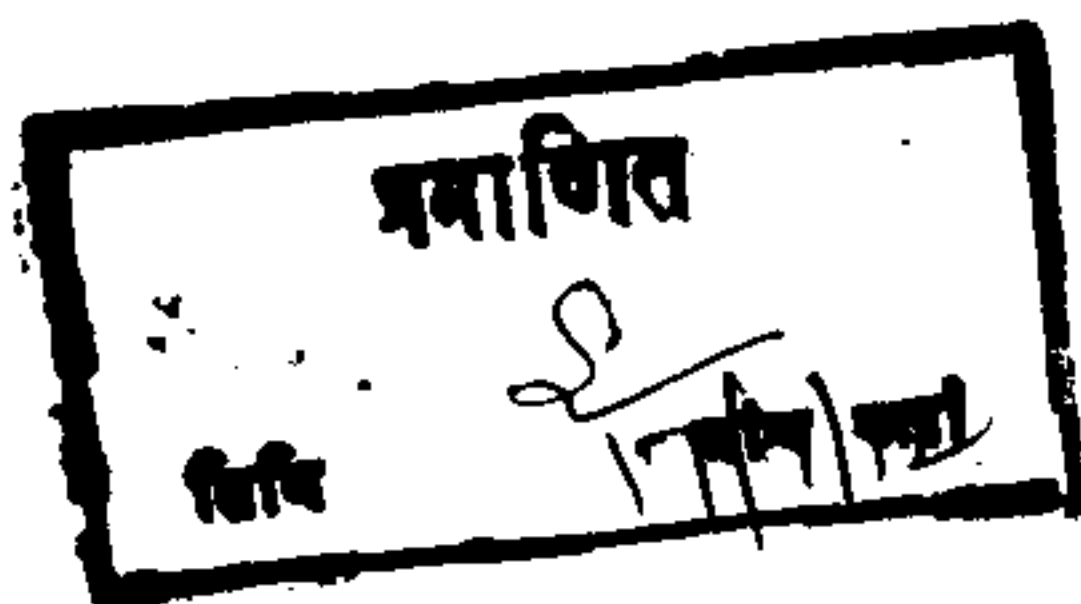
Occupation Director of the Accused  
No.1; resident of 54/5, Moh. Joshian,  
Kaithal – 132 027.

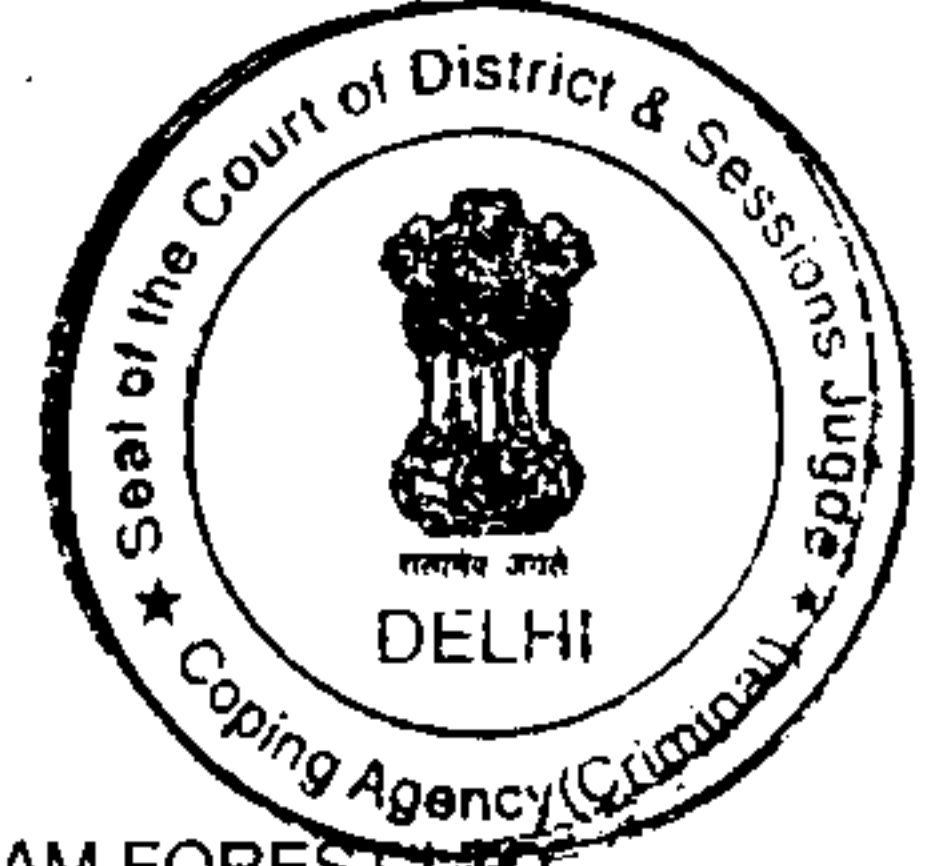
3. Shri Manu Datt Sharma s/o not  
known to the complainant;  
Occupation Director of the Accused  
No.1; resident of Village Guldehra,  
PO Thana, Dist Kurukshetra.

4. Smt. Meenakshi Sharma, w/o not  
known to the complainant;  
Occupation Director of the Accused  
No.1; resident of 2032/2 Sector 45  
C, Chandigarh

...Accused

COMPLAINT UNDER SECTION 200 OF THE CODE OF  
CRIMINAL PROCEDURE, 1973 READ WITH SEC. 24(1)  
AND 27 OF SECURITIES AND EXCHANGE BOARD OF  
INDIA ACT, 1992





SEBI VS. SUNBEAM FOREST LTD.

07.07.12

Present. Proxy counsel for complainant.

Accused no. 3 and 4 are already proclaimed offender.

Proclamation is made through publication against the accused no. 2 Rakesh Kumar in newspaper Dainik Bhaskar dt. 29.05.12, Panipat Edition. Till today none has appeared on behalf accused no. 2. Therefore accused no. 2 Rakesh Kumar Sharma is proclaimed offender. File be consigned to the Record Room. File be summoned again as and when accused are arrested.

(G.N. PANDEY)  
ACMM(SPL ACTS), CENTRAL  
DELHI/07.07.12

